

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 255 OF 2017

Dated : 30th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Damodar Valley Power Consumers' Association ...Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Meeta Gupta
h/f Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K.Rai
Mr. Sachin Dubey for R-1

Mr. M.G.Ramachandran for R-2

ORDER

Learned counsel for Appellant seeks adjournment of the matter.

List the matter for hearing on **1-4-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js